

Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety & Standards Act, 2006)
2nd Floor, MMU Building, Mata Sundari Lane, Kotla Road, New Delhi- 110 002
(Training Division)

Dated: 14th May, 2026

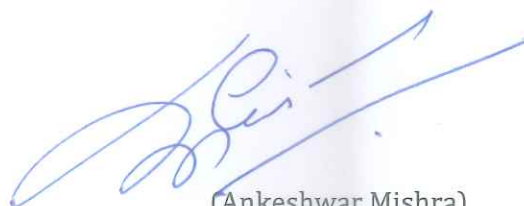
Corrigendum

Subject: Name change of Training Partners under FoSTaC program-reg.

In partial modification of the earlier order dated 11th February, 2026, S.No. 3 'FOOD SAFETY SERVICES' shall be read as 'FOOD SAFETY COORDINATION SERVICES'.

2. Above training partner should conduct the trainings in the new name only and fees receipt or invoices and other documents should also reflect the new name. These name changes will not affect the validity of FSS certificates already issued.

This issues with the approval of the Competent Authority



(Ankeshwar Mishra)

Joint Director (Training)

Copy to

- i. Commissioners of food safety of all States/UTs
- ii. Concerned Training Partner
- ii. Sr. Manager, IT, with a request to upload in the FSSAI website